

Pakistan in July it had been decided to hold a Joint enquiry at the Sub-divisional Officers' level. This has not yet taken place. Last month, an Aide Memoire was presented by our High Commissioner to the Pakistan Foreign Office urging them to agree to an early enquiry.

**Second Five Year Plan**

\*15 { **Shri Goray:**  
**Shri Supakar:**

Will the Minister of **Planning** be pleased to state:

(a) what is the extent of gap between the target laid down by the various States in respect of Second Five Year Plan and their achievements; and

(b) what steps Government are taking to make good the shortfall?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). It will only be after the completion of the Second Plan that it will be possible for the Planning Commission, in consultation with State Governments, to present a report assessing the extent of the gap between the targets and achievements in different sectors in the States.

**Indian Businessmen in Tibet**

\*16. { **Shri Mohan Swarup:**  
**Shri P. K. Deo:**  
**Shri Rameshwar Tantia:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Chinese have imposed an extraordinary tax on every Indian businessman in Tibet;

(b) whether it is a fact that this tax is being collected with retrospective effect from the time the Chinese took possession of Tibet; and

(c) if so, what steps have been taken by Government to safeguard the

interests of the Indian businessmen in Tibet?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). Yes, Sir.

(c) The Consul General of India at Lhasa has made representations to the Bureau of Foreign Affairs. So far the representations have not yielded any result.

**A.I.R. Transmitter at Raipur**

\*17. **Shri Vidya Charan Shukla:** Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Unstarred Question No. 710 on the 12th August, 1960 and state:

(a) whether suitability of Raipur for the setting up of a medium wave transmitter for opening an All India Radio Station has been examined;

(b) if so, the particulars thereof;

(c) when it is likely to be established; and

(d) the action taken so far and the present stage?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) to (d). In the plan of setting up additional medium wave transmitters, it is proposed to set up a transmitter at Raipur also. The question of site for the location of the transmitter, the power supply and other particulars are at present being finalised. It is hoped to settle them by the end of this month.

**Revision of U.N. Charter**

\*18. { **Shri Harish Chandra Mathur:**  
**Shri Prakash Vir Shastri:**  
**Shri P. K. Deo:**  
**Shri Hem Barua:**  
**Shri B. C. Kamble:**  
**Shri M. K. Kumaran:**

Will the **Prime Minister** be pleased to state:

(a) whether Government have considered the necessity of (i) revision of

U.N. Charter; and (ii) changes within its framework;

(b) whether reaction of other countries, particularly Socialist countries is known; and

(c) the main changes that are sought by U.S.S.R., in particular?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) For some time past the Government of India have felt that the structure of the United Nations requires change in some respects. The need for this change has grown as more and more Asian and African countries have come into the United Nations. At present their representation in various organs, and more especially in the Security Council, is limited. The Government of India think that this representation should be made more effective.

Government, however, did not press for this change as it appeared that any attempt to amend the Charter especially would raise controversial issues and might not get the required unanimity from among the permanent members of the Security Council. The need, however for such change has become more and more apparent during the recent session of the General Assembly of the U.N.

Certain changes even within the present framework of the U.N. are also desirable with a view to associate various elements in it.

(b) and (c). Broadly speaking, the reactions of other countries to these questions are known. But the matter has not been gone into in any detail. So far as the Socialist countries and, in particular, the U.S.S.R. are concerned, great stress was laid during the present session of the General Assembly in regard to a change in the structure involving the position of the office of the Secretary General.

**Sindri Fertilizer Factory**

\*19. { **Shri Ajit Singh Sarhadi:**  
**Shri Aniradh Sinha:**

Will the Minister of Commerce and Industry be pleased to refer to the

reply given to Starred Question No. 257 on the 9th August, 1960 and state:

(a) what steps have since been taken to eliminate the shortfall in Sindri Fertilizer Factory and to step up the production;

(b) whether any progress has been made; and

(c) if so, to what extent?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) to (c). A statement is laid on the Table of the Sabha.

*Statement*

Arrangements have been made for regular supply of coals in the required quantities and qualities to make proper blends for manufacture of coke.

A programme of systematic overhauling of gas generators has been drawn up. One generator has already been overhauled and work on others is to be taken up one by one as components and spares required for replacement are received against orders already placed.

An additional gas generator is under erection and is expected to be commissioned in six months

There has been some improvement in the production during October, 1960.

**Export of Iron Ore**

\*20. **Shri Aurobindo Ghosal:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Geological Mining and Metallurgical Society have suggested stoppage of export of iron ore containing 65 per cent of iron; and

(b) if so, the reasons therefor?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Yes, Sir; the suggestion was made by the Society at a meeting of the Mineral Advisory Board.

(b) The Society was under the impression that only 65 per cent grade of iron ore was being exported.